

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 287/2024

DURGESH KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 08-05-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Siddharth Krishna Dwivedi, Adv.
Mrs. Rajmala Dohare, Adv.
Mr. Chandan Kumar, Adv.
Mr. Rakesh Ranjan, Adv.
Mrs. Jaya Kumari, Adv.
Mr. Santosh Kumar Tripathi, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.
Ms. Sharanya Sinha, Adv.
Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Respondent No.3 is granted four weeks' time, as last opportunity, for filing counter affidavit. Whereafter, the matter is to be processed for listing before the Hon'ble Court, as per rules.

APARNA AJITSARIA
Registrar